

NOTICE

As directed, kindly take notice that the D.B.-I comprising Hon'ble the Chief Justice & Hon'ble Mr. Justice Harish Kumar will take up the following case today i.e. on 24th April, 2026 at 12.00 Noon in Chief Justice's Court (Main Building).

FOR ORDERS -I

1. CR. APP (DB)/398/1999
CR.APP(DB)

1 MAHIPAT HAZRA
VS STATE OF BIHAR

RAM ADYA SINGH

AJAY MISHRA

Patna High Court

Dated, 24th April, 2026

By order of Hon'ble Court

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

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